

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-17/2015/3924/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai at Sankardev Nagar.

Dated Guwahati the 1st September, 2021.

Sub: **Casual leave along with headquarter leave permission.**

Ref:- Your letter dtd. 31.08.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 31.08.2021 along with station leave permission, till the morning of 01.09.2021, as prayed for.

Yours faithfully,


Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-17/2015/3925/1 dated 1.9.2021

Copy to.

1 The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)
Kals